

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 208 of 2013 &
I.A. No. 261 of 2014**

Dated : 7th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Power Generation
Corp'n. Ltd. ... Appellant(s)**

Versus

**Central Electricity Regulatory Commission & Anr.
.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Gopal Chaudhary
Counsel for the Respondent(s): : Mr. M.S. Ramalingam for R-1
Ms. Swapna Seshadri for R-2**

ORDER

I.A. No. 261 of 2014

Heard the learned counsel for the parties.

The Application is allowed.

Appeal No. 208 of 2013 &

We have heard the learned counsel for the Appellant nos. 1 & 2. Post the matter for further hearing on **21.07.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt